

SCHEDULE-II**[See Rule 3(2)]****Form 1****List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(III)-113/23	Odisha Gramya Bank –Vs- Susil Kumar Prusty	D.Mohapatra	9437008832	dillip_mohapatra@hotmail.com	14.09.2023	14.09.2023
			CS(III)-114/23	Nandini Mohapatra – Vs- UCO Bank	B.B Mishra	9437378115	advbibhuti@yahoo.com	21.09.2023	21.09.2023
			CS(III)-115/23	Canara Bank – Vs- Om Traders and others	S.K Mohanty	7978886821	Skm280566@gmail.com	22.09.2023	22.09.2023
			CS(III)-116/23	State Bank of India –Vs- M/s. M.D Traders	S.K Mohanty	9438790184	Subrataadv2@gmail.com	23.09.2023	23.09.2023
3	Sr. Civil Judge (Commercial) Court, Berhampur	Ganjam	C.S. 34/2023	State Bank of India Vrs. Upendra Kumar Nayak	Simanchal Panda	9338005621	NA	08.09.2023	08.09.2023
			C.S. 35/2023	State Bank of India Vrs. Mrs. Sujata Pathy	Simanchal Panda	9338005621	NA	08.09.2023	08.09.2023

			C.S. 36/2023	Sri Durga Prasad Sabat Vrs. Sales Manager, Utkal Hyundai	Raja Lalit Mohan	9437616475	NA	20.09.2023	20.09.2023
			C.S. 37/2023	Punjab National Bank Vrs. Smt. Rashmita Kumari Mahapatro & another	Pramod Kumar Panda	9861089481	NA	28.09.2023	28.09.2023
			C.S. 38/2023	Punjab National Bank Vrs. K.Brajabandhu Subudhi and Another	Pramod Kumar Panda	9861089481	NA	28.09.2023	28.09.2023
			C.S. 39/2023	Punjab National Bank Vrs. Balaram Mahananda	Pramod Kumar Panda	9861089481	NA	28.09.2023	28.09.2023
			C.S. 40/2023	Punjab National Bank Vrs. Dhirendranath Patro and another	Pramod Kumar Panda	9861089481	NA	28.09.2023	28.09.2023
			CMA 02/2023	Union Bank of India Vrs. Gopal Krushna Pattnaik	Rabindra Sahu	7809401355	NA	14.09.2023	14.09.2023
			I.A. 04/2023	Basudev Sahu and Others Vrs. Purna Chandra Sahu	B.K.Mohanty	9437203565	NA	26.09.2023	26.09.2023
			E.P. 65/2023	M/s. Shriram Finance Ltd. Vrs. Babula Nayak	Deepak Kumar Sukla	9437361700	NA	28.08.2023	28.08.2023

			E.P. 66/2023	M/s. Shriram Finance Ltd. Vrs. Babi Bidoyi and another	Deepak Kumar Sukla	9437361700	NA	28.08.2023	28.08.2023
			E.P. 67/2023	M/s. Shriram Finance Ltd. Vrs. Jayananda Jena and another	Deepak Kumar Sukla	9437361700	NA	28.08.2023	28.08.2023
			E.P. 68/2023	M/s. Shriram Finance Ltd. Vrs. Satya Priya Acharya and another	Deepak Kumar Sukla	9437361700	NA	28.08.2023	28.08.2023
			E.P. 69/2023	M/s. Shriram Finance Ltd. Vrs. Pratik Kumar Dash and another	Deepak Kumar Sukla	9437361700	NA	28.08.2023	28.08.2023
			E.P. 70/2023	M/s. Shriram Finance Ltd. Vrs. Prakash Chandra Nayak and another	Deepak Kumar Sukla	9437361700	NA	28.08.2023	28.08.2023
			E.P. 71/2023	M/s. Shriram Finance Ltd. Vrs. Ranjan Kumar Bhuyan and another	Deepak Kumar Sukla	9437361700	NA	28.08.2023	28.08.2023
			E.P. 72/2023	M/s. Shriram Finance Ltd. Vrs. Saroj Kumar Sahu and another	Deepak Kumar Sukla	9437361700	NA	28.08.2023	28.08.2023
			E.P. 73/2023	DCB Bank Ltd. Vrs. Sibaram Jena and another	Deepak Kumar Sukla	9437361700	NA	02.09.2023	02.09.2023

			E.P. 74/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Sudam Raut and others	Deepak Kumar Sukla	9437361700	NA	05.09.2023	05.09.2023
			E.P. 75/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Ashok Kumar Patnaik and another	Deepak Kumar Sukla	9437361700	NA	05.09.2023	05.09.2023
			E.P. 76/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Pabitra Mohan Dash and another	Deepak Kumar Sukla	9437361700	NA	05.09.2023	05.09.2023
			E.P. 77/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Laba Kumar Jani and another	Deepak Kumar Sukla	9437361700	NA	05.09.2023	05.09.2023
			E.P. 78/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Suryanarayan Satapathy and another	Deepak Kumar Sukla	9437361700	NA	05.09.2023	05.09.2023

			E.P. 79/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Balakrushna Swain and others	Deepak Kumar Sukla	9437361700	NA	05.09.2023	05.09.2023
			E.P. 80/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Santosh Kumar Sahu and another	Deepak Kumar Sukla	9437361700	NA	05.09.2023	05.09.2023
			E.P. 81/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Aditya Kumar Swain and another	Deepak Kumar Sukla	9437361700	NA	05.09.2023	05.09.2023
			E.P. 82/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Sanatan Nahak and another	Deepak Kumar Sukla	9437361700	NA	05.09.2023	05.09.2023
			E.P. 83/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Haraprasad Swain	Deepak Kumar Sukla	9437361700	NA	05.09.2023	05.09.2023

			E.P. 84/2023	Sri Ajaya Kumar Panda Vrs. State of Odisha	Srinibas Panigrahy	9437885971	NA	07.09.2023	07.09.2023
			E.P. 85/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Uma Bharati Mines and minerals and others	Deepak Kumar Sukla	9437361700	NA	08.09.2023	08.09.2023
			E.P. 86/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Satrughna Pradhan and others	Deepak Kumar Sukla	9437361700	NA	08.09.2023	08.09.2023
			E.P. 87/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Syed Nadeem and others	Deepak Kumar Sukla	9437361700	NA	08.09.2023	08.09.2023
			E.P. 88/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Satyaban Nahak and another	Deepak Kumar Sukla	9437361700	NA	08.09.2023	08.09.2023
			E.P. 89/2023	M/s. Cholamandala m Investment & Finance Company Ltd.	Deepak Kumar Sukla	9437361700	NA	08.09.2023	08.09.2023

			Vrs. Daktara Nayak and another					
		E.P. 90/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Amar Kumar Jena and another	Deepak Kumar Sukla	9437361700	NA	08.09.2023	08.09.2023
		E.P. 91/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Balakrushna Swain and another	Deepak Kumar Sukla	9437361700	NA	08.09.2023	08.09.2023
		E.P. 92/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Ramesh Nahak and another	Deepak Kumar Sukla	9437361700	NA	08.09.2023	08.09.2023
		E.P. 93/2023	M/s. Cholamandala m Investment & Finance Company Ltd. Vrs. Kishore Chandra Gouda and another	Deepak Kumar Sukla	9437361700	NA	08.09.2023	08.09.2023
		E.P. 94/2023	M/s. Cholamandala m Investment & Finance Company Ltd.	Deepak Kumar Sukla	9437361700	NA	08.09.2023	08.09.2023

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS (iii) 47/2023	Canara Bank of India Vs. Mr. Jagannath Swain & another	B.N. Udgata	03.05.2023	04.09.2023
			CS (iii) 59/2022	Canara Bank vs. Sambit Mohanty & others	B.N. Udgata	11.05.2022	15.09.2023
			CS (iii) 30/2023	Canara Bank vs. Laxmidhar Swain & others	B.N. Udgata	20.04.2023	15.09.2023
			CS (iii) 31/2023	Canara Bank vs. Lingaraj Das & others	B.N. Udgata	20.04.2023	15.09.2023
			CS (iii) 109/2023	Dr. Mirza Nayeem Ali Baig vs. Tapan Ku. Mallick & others	B.B. Mishra	12.09.2023	18.09.2023
			CS (iii) 94/2023	M/s. Haragouri Elecricals & another vs. S.R. Associates Infrastructure Pvt. Ltd. & others	K. Khuntia	22.08.2023	13.09.2023
			CS (iii) 46/2023	Canara Bank vs. M/s. Chandrama Enterprises & another	B.N. Udgata	02.05.2023	26.09.2023
			CS (iii) 539/2021	Canara Bank vs. M/s. Sneha Store & others	B.N. Udgata	28.12.2021	27.09.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	C.S. 31/2023	ICICI Bank Ltd. Vrs. Sabita Kumari Sahu	Satyanarayan Panda	10.08.2023	13.09.2023
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn.301/2023	M/s.Shriram Finance Vs RabindraBehera and Anr.	B.P. Sarangi	18.05.2023	22.09.2023
			Exn.476/2023	M/sBajaj Finance Vs Jayadurga Cloth Store and Anr.	R.K.Nanda	29.08.2023	26.09.2023
			Exn.475/2023	M/s Bajaj Finance Vs Bhabani Indira Enterprises and Anr.	R.K.Nanda	29.08.2023	26.09.2023
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	Exp. 809/2022	M/s. Laxmi Industries vs. The Executive Engineer & others	S. Padhy & associates	20.12.2022	25.09.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	ARBP 01/2023	Indian Rare Earth Ltd. Vrs. M/s. Pressels Pvt. Ltd.	S.N. Samantaray	15.05.2023	11.09.2023
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(III) 356/2020	Bank of India Vrs. Santosh Kumar Lenka & another	P.K.Routvrs.N.K. Sahoo	07.08.2020	01.09.2023
			CS(III) 137/2017	Allahabad Bank Vrs. Rokeya Taskin & another	A.Mishra Vrs.None	19.05.2017	05.09.2023
			CS(III) 151/2022	ARSS infrastructure Project Ltd. Vrs. The Collector & Dist. Magistrate, Jajpur.	Sri R.K.Das Vrs. P.K.Lenka	13.09.2022	07.09.2023
			CS (III) 33/2018	Canara Bank Vrs MSMM Manufacturing Industries & Another	Sri Santosh Kumar Mohanthy & Associates Vrs None	09.02.2018	08.09.2023
			CS(III) 214/2022	S.B.I.(SARC) Cuttack Vrs. M/s SPM Industries & another	Susamarani Sahoo Vrs. None	23.12.2022	13.09.2023
			CS(iii) 177/2020	S.B.I .RASMEC,Ctc Vrs. Kanchan Agency & Anr.	S.K.Mohanty Vrs. None	22.05.2020	21.09.2023
			CS (III) 247/2019	Corporation Bank Vrs M/s Shriya Agencies & Others	Ramesh Ch. Ojha Vrs Dayanidhi Mohanthy & Associates	17.06.2019	22.09.2023
			CS (III) 118/2022	S.B.I .RASMEC,CtcVrs M/s Lucky Sports & Watch & Another	Susamarani Sahoo & Associates Vrs. None	23.07.2022	22.09.2023

			CS (III) 207/2022	S.B.I .RASMEC,Ctc Vrs. M/S Indigo Advertising & Designing	Susamarani Sahoo & Associates Vrs. None	05.12.2022	22.09.2023
			CS (III) 206/2022	S.B.I .RASMEC,Ctc Vrs. Mr. Atish Kumar Das	Susamarani Sahoo & Associates Vrs. None	05.12.2022	22.09.2023
			CS(III) 17/2022 CIS 267/2022	Odisha Gramya Bank Vrs Seshadev Sahoo	Sri Subrat Sarangi And Associates Vrs None	24.01.2022	23.09.2023
			CS(III) 72/2023	M/s Haragouri Electricals Nayabazar cuttack. Vrs Amiyakanta Nayak & Others	Sri Kalpataru Khuntia & Associates Vrs None	21.06.2023	25.09.2023
			CS (III) 480/2018 CIS 166/ 2021	S.B.I (SARC) Cuttack Vrs Rutaparna Rout & Others	Susamarani Sahoo & Associates Vrs None	26.12.2018	26.09.2023
			CS (III)1132/ 2015 CIS 248/ 2021	S.B.I.(SARC) Cuttack Vrs.Suravi Das & Another	Madhusmita Mohanthly & Associates Vrs None	28.12.2015	29.09.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	-	-	-	-	-
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6
Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S. No.988 / 2020	Union Bank of India Vs. Sri Biswaranjan Khatei	Sri P..K. Pati vrs. Kamadev Tripathy and associates	06.07.2020		30.09.2023	1035 days	Decreed on contest against the defendant	-	-	-
ARBA No. 4/2021			Basanta Kumar Sahu Vrs. HDFC Bank	J. Mishra and Associates	24.08.2021		28.09.2023	700 days	Petition is disposed on contest	-	-	-	
Exn. No. 268/2023			Susri Plastic Industries Pvt. Ltd.vrs. New India Assurance Co.	Sri L.K.BeheraVrs. Sri Prabir Pattnaik and associates	08.05.2023		07.09.2023	120 days	Disposed of with full satisfaction	-	-	-	
Exn. No.411 / 2021			M/s. R.L.SinghVsUnion Bank of India	Sri S.K.Sanganaria vrs. Sri Debashis Tripathy	13.09.2021		27.09.2023	730 days	Disposed of with full satisfaction	-	-	-	
ARB No. 91/2018			NALCO Vs M/s. Goldenary Services	Sri U. Senapati vrs. Sri S.K.Dahiya	01.12.2018		25.09.2023	1765 days	Dismissed on contest	-	-	-	

			ARBP No. 47/2023	M/s. Shree Balaji Vs Odisha Power Generation	Sri S.K. Sethy Vs. S. S. Mohanty	23.08.2023		20.09.2023	27 days	Allowed on contest	-	-	-
			ARBP No. 79/2018	United Construction Vs. Union of India	Sri L.K. Behera Vs. Sri Umakanta Pattnaik	12.10.2018		18.09.2023	1795 days	Set aside on contest	-	-	-
			ARBP No. 250/2009	Union of India Vs. Amrit Pal Singh	P.K.Das Vs. U.C. Senapati	16.10.2009		11.09.2023	5080 days	Dismissed on contest			
			ARBP No. 34/2021	CEO, TPNODL Vs. M/s. Tirupati Conductors	Sri S.C. Dash and Associates	30.09.2021		20.09.2023	730 days	Disposed of on contest			
			Exn. 48/2023	M/s. CMI Energy India Vs. Sri Debashis	Sri Sudhir Kumar Sukhija and Associates	04.02.2023		26.09.2023	210 days	Disposed of with full satisfaction			
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS 996/2015	Sailabala Moharana & Othrs. Vrs. State of Odisha & Others.	J.K.Mohapatra Vrs. P.K.Lenka, Govt Pleader.	11.09.2015	-	26.09.2023	2938 days	Contested	-	-	-
			CS 61/2022	State Bank of India vs. M/s. Silver City Marketing Agency & another	S. Sarangi & associates vs. D.P. Pradhan & associates	18.05.2022	-	29.09.2023	500 days	Conested	-	-	-
			Exp. 06/2007	Gokula Ch. Kanungo Vs. Executive Engg., NH Div., Keonjhar	M. Kanungo and Associates Vs. P. L. Lenka (G.P.)	17.11.2007	-	29.09.2023	5796 days	Contested	-	-	-

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4550	95	268	4377	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1420	76	65	1431	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	269	46	34	281	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	289	18	17	290	
TOTAL			6528	235	384	6379	